

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO962
TO BE ANSWERED ON 26/07/2022**

CULTIVATION AND PROMOTION OF MEDICINAL PLANTS IN KARNATAKA

962. SHRI IRANNA KADADI:

WILL THE MINISTER OF AYUSH BE PLEASED TO STATE:

- a) the details of financial assistance provided to promote cultivation of medicinal plants and herbs in the state of Karnataka during the last two years;
- b) the quantum of medicinal plants exported from the State of Karnataka during the said period;
- c) the steps taken to promote the production of Ayurvedic and herbal medicines in the country, particularly in Karnataka; and
- d) the schemes under which the Central Government encourages farmers to cultivate medicinal plants?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) Ministry of Ayush, Government of India under its Centrally Sponsored Scheme of National Ayush Mission (NAM) was providing financial assistance to the farmers to promote cultivation of medicinal plants and herbs throughout the country including Karnataka from the F.Y. 2015-16 to 2020-21.

Under the medicinal plants component of National Ayush Mission scheme, Ministry of Ayush has approved an amount of Rs. 368.275 lakh and released Rs. 220.965 lakh as a central share for implementation of medicinal plants component activities to the Karnataka during the financial year 2020-21 as the scheme was upto 2020-21. The detail is given below:

(Rs. in lakh)

S.No.	State	2020-21		2021-22	
		Approved including state share	Released (central share)	Approved including state share	Released (central share)
1.	Karnataka	368.275	220.965	0.00	0.00

In addition, the National Medicinal Plants Board, Ministry of Ayush under its “Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants” is providing financial assistance for establishing nursery and Regional Cum Facilitation Centres (RCFCs) to raise the quality planting material throughout the country in project mode to promote

cultivation of medicinal plants on farmer's land. During the last five years, National Medicinal Plants Board, Ministry of Ayush has supported 02 nurseries for development of quality planting material.

(b) Quantum of exports from the country during the last two years under HS code 1211 which includes Medicinal Plants is US\$ 801.06 Million. The detail is given below:

Values in US \$ Million

S.No.	HS Code	Commodity	2020-21	2021-22
1.	1211	PLNTS AND PRTS OF PLNTS INCLD SEDS AND FRUTS USD FOR PRFUMRY PHRMACY/INSCIDL OR SMLR PUR FRSH/DRID, CHLD/FROZ W/N CUT CRSHD	377.63	423.43

Source: <https://tradestat.commerce.gov.in/eidb/ecom8.asp?hs=1211>

In addition to this, Karnataka's export of Ayush and Herbal products in terms of quantity and value, during last two financial year and current year (till May'22) is given below:

Financial Year	Description	Quantity (Tonne)	Value (in US\$ Million)
2020-21	AYUSH AND HERBAL PRODUCTS	1884.38	29.60
*2021-22	AYUSH AND HERBAL PRODUCTS	3867.72	34.70
*2021-22 (Till May'21)	AYUSH AND HERBAL PRODUCTS	550.72	4.08
*2022-23 (Till May'22)	AYUSH AND HERBAL PRODUCTS	646.75	5.15

*** Figures are provisional and subject to change source: DGCIS**

(c) Ministry of Ayush has implemented Central Sector Scheme Ayush Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY). The objectives of the Scheme are as under;

- To enhance India's manufacturing capabilities and exports of traditional medicines and health promotion products under the initiative of Atmanirbhar Bharat.
- To facilitate adequate infrastructural & technological upgradation and institutional activities in public and private sector for standardization, quality manufacturing and analytical testing of Ayush drugs & materials.
- To strengthen regulatory frameworks at Central and State level for effective quality control, safety monitoring and surveillance of misleading advertisements of Ayush drugs.
- To encourage building up synergies, collaborations and convergent approaches for promoting standards and quality of Ayush drugs & materials.

The components of the Ayush Oushadhi Gunvatta Evam Uttpadan Samvardhan Yojana (AOGUSY) Scheme are as under:

- A. Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.
- B. Pharmacovigilance of ASU&H drugs including surveillance of misleading advertisements.
- C. Strengthening of Central and State regulatory frameworks including Technical Human Resource & Capacity Building programs for Ayush drugs.
- D. Support for development of standards and accreditation/ certification of Ayush products & materials in collaboration with Bureau of Indian Standards (BIS), Quality Control of India (QCI) and other relevant scientific institutions and industrial R&D centres.

(d) Presently, National Medicinal Plants Board, Ministry of Ayush, Government of India is implementing a scheme entitled “Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants” wherein the following activities are supported:

- (i) *In-situ* conservation / *Ex-situ* conservation including establishment of herbal garden.
- (ii) Promotional activities including establishment of nurseries for raising the planting material for plantation, marketing and trade of medicinal plants produce.
- (iii) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- (iv) Information Education and communication (IEC) activities like Training / Workshops / Seminars/ Conferences etc.